

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present:-Sri.S.Krishnakumar, District Judge

Sub:- Estt. - District Court, Kozhikode Ratio Promotion to Junior Superintendents - Granted - Orders issued.

- Read:-
1. G.O.(P) No.860/81(401)/ Fin dated 29-12-1981.
 2. GO(P) No.7/2016/ Fin dated 20.01.2016.
 3. GO(P) No.27/2021/ Fin dated 10.02.2021`.
 4. O.M.No.C3-22549/2018/ Vol.II dated 12.04.2019.
 5. This Courts order of even No dated 04-04-2022

ORDER NO. A1- 4481/2019

Dated : 09-06-2022

The vacancies in the post of Junior Superintendents (HG) that arose till 01-04-2022 were filled up as per District Court Proceedings read as 5th paper above .The vacancies that arose thereafter due to retirement / promotion of Higher Grade to Junior Superintendents , the following promotions are hereby granted .

Sl. No	Name and Designation	Date of promotion as Junior Superintendents Higher Grade.	Details of vacancy
1	2	3	4
1	Sri. M.Sreekumar Junior Superintendent Munsiff Court,Vatakara	01-06-2022	Vice Smt.V.K.Nisha Junior Superintendent (HG),Munsiff-Magistrate Court,Perambra promoted as Sheristadar,Sub Court/Senior Superintendent.
2	Sri.E.T.Latheesh Kumar. Junior Superintendent Munsiff Court-II,Kozhikode	01-06-2022	Vice Smt.P.Lekha Junior Superintendent (HG),Sub Court,Vatakara, promoted as Sheristadar,Sub Court/Senior Superintendent

3	Smt.K.P.Sindhu Junior Superintendent Sub Court,Vatakara	01-06-2022	Retirement of Sri.K.Abdurahiman Junior Superintendent District Court,Kozhikode on Superannuation on 31-05-2022
4	Sri. A.K. Jamaludheen Secretary Gram Nyayalaya Koduvally at Thamarassery	01-06-2022	Vice E.Anilraj Junior Superintendent (HG),Sub Court,Kozhikode, promoted as Sheristadar,Sub Court/Senior Superintendent.
5	Sri.T.Sanal Kumar Junior Superintendent District Court, Kozhikode	01-06-2022	Vice T.Haridasan Junior Superintendent (HG),Munsiff Court- I,Kozhikode, promoted as Sheristadar,Sub Court /Senior Superintendent.

The Presiding Officers are directed to obtain an undertaking from the incumbents concerned that they will refund excess amount if any drawn by them, in case it is found later that they have been paid such excess amount due to mistake in the grant of ratio promotion or irregular fixation of Pay. Necessary entries shall be made in the Service Register of the incumbents.

Sd/-
DISTRICT JUDGE

To

1. The Sub Judge, Vatakara
2. The Prl Munsiff-II,Kohzikode.
3. The Munsiff , Vatakara.
4. The Nyayadhikari, Gram Nyayalaya Koduvally at Thamarassery.

Copy to:

1. The Senior Supdt, District Court, Kozhikode.
2. The Junior Supdt II / III/ DSA, Sec B1 .
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The File.
5. The Proceedings file.

// True Copy / Forwarded / By Order //

Sheristadar

[Handwritten Signature]